

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/175(KB)2021
IA(I.B.C)/403(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	UCO BANK VS JAYANT KUMAR JAIN
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (hybrid) Mode

Mr. Santosh Kr. Roy, Adv.] For Financial Creditor
Ms. R. Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

Mr. D. N. Sharma, Adv.] For Personal Guarantor
Ms. Shreya Choudhary, Adv.
Ms. Supriya Ranjan Saha, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **20.08.2024**.

Satyajit Roy
Court Officer